(Hindi and English versions) under subsection (2) of section 3 of the All India Services Act, 1951:

- (1) The Indian Administrative Service (Appointment by Promotion) Ameadment Regulations, 1977, published in Notification No. G.S.R. 1694, in Gazette of India dated the 3rd December, 1977.
- (2) The Indian Administrative Service (Appointment by Promotion) Fifth Amendment Regulations, 1977, published in Notification No. G.S.R. 1655 in Gazette of India dated the 10th December, 1977. [Placed in library, See No. LT-1493/77]

ANNUAL REPORTS AND STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:

- (a) (i) Annual Report of the Praga Tools Limited, Secunderabad, for the year 1975-76 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
 - (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.
- (b) (i) Annual Report of the Praga
 Tools Limited, Secunderahad, for the year 1976-77
 along with the Audited
 Accounts and the Comments
 of the Comptroller and
 Auditor General thereon.
 - (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in library, See No. LT-1494/77]
- (c) (i) Annual Report of the Mishra
 Dhatu Nigam Limited,
 Hyderabad for the year

- 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
- (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid on the Table. [Placed in library, See No. LT-1495/77]
- (d) (i) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 1975-76, along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon
 - (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid on the Table. [Placed in library, SeeNo. LT-1496/77]
- (e) (i) Annual Report of the Goa Shipyard Limited, Goa, for the vear 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
 - (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in library, See No. LT-1497/77]
- (f) (i) Annual Report of the Mazagon Dock Limited, Bombay, for the year 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
 - (ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placedin library, See No. LT-149877]